

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 619
879/59/ND/2019

IN THE MATTER OF:

M/s. Amrex Marketing Pvt. Ltd.

...APPLICANT

Vs.

M/s. Universal Conveyor Beltings Ltd. and Ors.

...RESPONDENT

Section

U/s 59 of Comp. Act, 2013

Order delivered on 27.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

For the Respondent

:

:Ms. Vanita Bhargava and Ms.
Raddhika Khanna, Advocates for
R1 to R4.

For the Non-Applicant

:Ms. Niharika Ahluwalia and Mr.
Arpit Sharma, Advocates.

ORDER

Due to paucity of time, matter is adjourned to 21.10.2022.


(COURT OFFICER)